

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3234/2015

New Delhi this the 07th day of February, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Radhika Saini, aged about 27 years,
D/o Sh. Neeraj Kumar Saini,
R/o 4061, Gali Ahiran, Pahari Dhiraj,
Delhi-110006.
2. Shikha Saini, aged about 24 years,
D/o Sh. Neeraj Kumar Saini,
R/o 4061, Gali Ahiran, Pahari Dhiraj,
Delhi-110006

(By Advocate : None)

Versus

1. G NCT of Delhi, through
Its Chief Secretary/Secretary
I.P. Estate, Govt. of NCT of Delhi
New Delhi.
2. The Chairman/Controller,
Deputy Controller of Exam
Delhi Subordinate Services Selection Board
FC-18, Institutional Area,
Karkardooma, Delhi. ...Respondents

(By Advocate : Ms. Sangita Rai)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicants. Even on the last several dates the applicants were not present. It, therefore, appears that the applicants are no longer interested in pursuing this OA. Accordingly, the same is dismissed for default of appearance and for non prosecution.

(Raj Vir Sharma)
Member (J)

**(Shekhar Agarwal)
Member (A)**

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